NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No.108/230/HDB/2017
NAME OF THE COMPANY	Neuland Laboratories Ltd
NAME OF THE TRANSFEROR	
NAME OF THE TRANSFEREE	Neuland Laboratories Ltd
UNDER SECTION	230-232

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. SHILPA represently on behalf of	counsel for	suryacor parate lauyer agmai	
Y-SURYANARAYANA	Petitionou	9849866556	D.J.
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Shri Lokesh Agarwal, learned counsel for the Petitioner and Mrs. Shilpa, on behalf of Shri Y. Suryanarana, learned Counsel; and Mrs. S. Meenakshi, Jt. Director, Office of the Regional Director (SER). The learned counsel for the Petitioner sought time to clarify the points raised. Post the case on 19.12.2017.

MEMBER (Tech)

MEMBER (Judl)